

(e) whether the loans/withdrawals will be sanctioned to the employees of the said Corporation from the Provident Fund ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) and (b). According to the provident fund authorities, M/s. Audo-Viso Corporation, New Delhi were covered under the Employees' Provident Funds and Miscellaneous Provisions Act 1952 with effect from 1.1.1971. The establishment had, however, filed a writ petition challenging the applicability of the Act and obtained stay order from the Delhi High Court against enforcement of the provisions of the Act and the Schemes. Pending disposal of the petition, the establishment is reported to be regularly depositing the provident fund contributions in respect of its employees w.e.f. 1.1.1981. They are not, however, furnishing the returns indicating the P.F. contribution in respect of their employees to the P. F. authorities.

(c) and (d). No such direction of the Delhi High Court has been received by the Regional Provident Fund Commissioner, Delhi.

(e) It may not be possible for the P. F. authorities to sanction the payment of loans/withdrawals to the employees of the Corporation till such time as the returns indicating full particulars of their P. F. contribution are furnished by the employer.

[Translation]

Financial Assistance for Development of Ghazipur (U.P.)

2971. **SHRI ZAINUL BASHER :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the financial assistance given for development of Ghazipur town of Uttar Pradesh under the Central Scheme for integrated development of towns having a population below one lakh ;

(b) the details of the works undertaken with that assistance ; and

(c) the progress in regard to these works and the time by which these would be completed ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) A sum of Rs. 17.60 lakhs has so far been released as Central loan assistance to the Government of Uttar Pradesh for Ghazipur town under the Centrally Sponsored Scheme for the Integrated Development of Small and Medium Towns.

(b) The details of work being undertaken are as under :-

Work	Total Cost (Rs. in lakhs)
1. Residential development Scheme at three places	54.69
2. Improvement of 5 roads	17.90
3. Improvement of 4 roads intersection	2.00
4. Construction of shops at 6 places	51.48
5. Construction of a slaughter house	2.48
Total	128.55

(c) The progress of expenditure has not so far been furnished by the State Government. All the works were expected to be completed by 31.3.1985.

[English]

Grant of Scholarships to Students by Central Warehousing Corporation

2972. **SHRI M. MAHALINGAM :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) yardstick applied by the Central Warehousing Corporation for grant of scholarships to students for passing civil engineering/agriculture degree courses from G. B. Pant University and Osmaniya University, Hyderabad ;

(b) whether the Tamil Nadu universities are not selected for the purpose mentioned above ;

(c) how long the Central Warehousing Corporation has been implementing the

above scheme and how much expenditure had been incurred towards the scheme ;

(d) how many SCs/STs have been benefited so far on account of the above scheme ; and

(e) whether any scheme exclusively for SCs/STs on the above lines is proposed to be implemented by Central Warehousing Corporation ; if so, the details ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (e). The Central Warehousing Corporation started implementing the scheme for award of scholarship exclusively to SC/ST candidates in 1983. The scheme provides for grant of two scholarships one each for graduation in Agriculture and Civil Engineering. The main criteria for grant of scholarship are (i) the annual income of the parents/guardian shall not exceed Rs. 12,000/- and (ii) the performance of the candidate in the first year of the course. So far only one scholarship has been awarded in Agriculture, that is to an SC candidate from the G. B. Pant university. As for the Civil Engineering scholarship, the Corporation had approached the College of Engineering, Guindy (Tamil Nadu), Annamalai University (Tamil Nadu), Osmania University (Andhra Pradesh), and University of Mysore (Karnataka) for sponsoring eligible candidates. However, no response was received from them. The expenditure incurred by the Corporation under this scheme is Rs. 3600/- so far.

Supply of Irrigation Bores in Drought Affected Areas

2973. SHRI M. RAGHUMA REDDY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether LIC and Works and Housing Ministry have decided to supply irrigation bores in drought affected areas ;

(b) if so, the details thereof ;

(c) whether Andhra Pradesh has also been included in that scheme ; and

(d) if so, the details of expenditure in this regard ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) No such decision has been taken by the Ministry of Works and Housing. The

Department of Irrigation, Government of India and the Life Insurance Corporation have also indicated that no such decision has been taken by them.

(b) to (d). Does not arise. However, the Government of Andhra Pradesh sought Central assistance of Rs. 49 crores during 1984 for drinking water supply in drought affected areas. The Government of India approved a ceiling of expenditure of Rs. 8.83 crores for this purpose.

Targets for Production of Soyabean During Kharif Season

2974. SHRI PRATAP BHANU SHARMA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the targets of soyabean production in different States during the kharif season of current year ;

(b) whether all the States have achieved the targets ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Planning Commission fixes targets for oilseeds as a group and not for individual oilseeds. As such, it is not possible to furnish the Statewise and Yearwise targets of individual oilseeds during a particular year. However, Working Groups on Agriculture and Cooperation set up in the Planning Commission to consider the plan proposals of the States for the year 1984-85, had recommended the soyabean production targets of 9 lakh tonnes during 1984-85 for Madhya Pradesh, which is the main soyabean producing State. For other soyabean growing States like Uttar Pradesh and Rajasthan, the production targets for total oilseeds including soyabean were recommended as 20 and 9 lakh tonnes respectively for 1984-85.

(b) to (d). The estimates of production of soyabean have been received in respect of Madhya Pradesh and Rajasthan for the year 1984-85 which are 7.44 lakh tonnes in respect of Madhya Pradesh and 0.26 lakh tonnes in respect of Rajasthan. The production of soyabean in these States is considerably larger than the year 1983-84. However, this production is less than the